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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH: JODHPUR.**

Original Application No. 87/2005

Date of Order: 03.08.2005

Coram:

Hon'ble Mr. J K Kaushik, Judicial Member.

Hon'ble Mr. G.R. Patwardhan, Administrative Member.

Pukh Raj Gehlot son of Shri Jogi Das Ji,
aged 65 years, resident of Chand Pole Gate,
Jodhpur
(Retired H.G. Technician) under Rg. No. 3.

Mr. P. Bohra, counsel for applicant.

Applicant.

VERSUS



1. Union of India through
Secretary Ministry of Communication,
Sanchar Bhawan, New Delhi.
2. The Chief General Manager,
North Telecom Region,
Kiwani Bhawan, New Delhi.
3. The Deputy General Manager,
North Telecom Region,
Bharat Sanchar Nigam Limited,
Jaipur.

: Respondents.

Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

ORDER (Oral)

Per Mr. J K Kaushik, Judicial Member.

Shri Pukh Raj Gehlot was an employee of the department of Telecom and retired from service in the year 1996. The relief claimed in this O.A. relates to medical reimbursement. It is seen that the reimbursement claim seems to have been made to B.S.N.L., which was not in existence at the relevant time, when

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the applicant retired from service. The learned counsel for the applicant, at the very outset, states that the applicant may be permitted to withdraw this application with permission to file fresh application since there are certain ambiguities inasmuch as proper parties have not been impleaded as party respondents. Perhaps he is right in doing so and there is no serious objection from the side of the respondents to the same. Hence, the prayer of the applicant is accepted. In the circumstances, the Original Application is dismissed as having been withdrawn. However, the applicant would be at liberty to avail any alternative remedy that may be available to him or file fresh application in case he is so felt advised in accordance with law. No costs.

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(G.R. Patwardhan)
Administrative Member.

J K Kaushik
(J K Kaushik)
Judicial Member.

Kumawat

Part II and III dictated
in my presence on 17-1-14
under the supervision of
Section Officer (1) as per
order dated 18/12/13

W
17/1/14
Section Officer (Record)

DPS
8/1/14
Copy Received

H
8/1/14
17/1/14